

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 402 OF 2017 &**  
**IA NO. 1177 OF 2017**

**Dated: 21<sup>st</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Solar Energy Corporation of India Ltd.**

**....Appellant(s)**

**Versus**

**M/s. Welspun Energy Private Limited & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. Prabhas Bajaj  
Ms. Kanika Saran

Counsel for the Respondent(s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Avijeet Lala for R-1

**ORDER**

List the matter for hearing on **09.04.2019**, as agreed by the learned counsel for the Appellant and the learned senior counsel for the first Respondent.

**(Ravindra Kumar Verma)**  
**Technical Member**

*vt/pk*

**(Justice N. K. Patil)**  
**Judicial Member**